

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NOS. 260 & 285 OF 2013

Dated : 2nd April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 260 of 2013

GVK Industries Ltd. (Phase-I) ... Appellant(s)
Versus

Eastern Power Distribution Co.Respondent(s)
of Andhra Pradesh & Ors.

Counsel for the Appellant (s) : **Mr. M.G. Ramachandran**
Ms. Swagatika Sahoo
Mr. Poora Saigal

Counsel for the Respondent(s): **Mr. Anand K. Ganesan**
Ms. Swapna Seshadri for R.2 to 6
Mr. K.V. Mohan for APERC

Appeal No. 285 of 2013 &
IA No. 105 of 2014

Transmission Corporation of Appellant(s)
Andhra Pradesh & Ors.

Versus

Andhra Pradesh Electricity Regulatory Respondent(s)
Commission & Anr.

Counsel for the Appellant(s): **Mr. S. Ganesh, Sr. Adv.**
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): **Mr. M.G. Ramachandran**
Ms. Swagatika Sahoo for R.2
Mr. K.V. Mhan for APERC

ORDER

Issue notice in I.A. No. 105 of 2014. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2 and Mr. K.V. Mohan takes notice on behalf of Respondent No.1.

Post these matters for hearing along with I.A. No. 105 of 2014 on **01.05.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson